

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 777
TO BE ANSWERED ON 29.11.2024**

COVID-19 DEATHS IN KARNATAKA

777. SHRI RADHAKRISHNA:

Will the **Minister of HEALTH & FAMILY WELFARE** to be pleased to state:

- a) the details of total Covid-19 deaths in the state of Karnataka, district and year-wise;
- b) the details of total applications received and ex gratia assistance given to families of COVID-19 deceased in the state of Karnataka, district and year-wise; and
- c) the details of total applications received and assistance given to orphaned children covered under PM CARES for Children Scheme in the State of Karnataka, district and year-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) The Integrated Disease Surveillance Programme (IDSP) collects State level data on Covid-19 cases and deaths from the States/UTs on Integrated Health Information Platform. The district level data is maintained by the States at their level. District and year-wise details of COVID-19 death, as received from the State Surveillance Unit, Karnataka is given as **Annexure I**.

(b) In pursuance of the Hon'ble Supreme Court Judgement dated 30th June 2021, Government of India through National Disaster Management Authority (NDMA) has issued 'Guidelines to provide for ex-gratia assistance to kin of the deceased by COVID-19'. NDMA has recommended an ex-gratia amount of Rs. 50,000/- per deceased person subject to cause of death certified as COVID-19. Ex-gratia assistance is provided by States from State Disaster Response Funds and distribution of relief is the responsibility of the States/UTs Government concerned.

(c) Under the PM CARES for Children scheme, a pro-rata amount is credited in the post office account of each identified child in such a manner that the corpus for each child becomes Rs.10 lakhs at the time of attaining 18 years of age. Children are entitled to receive monthly stipend between the age of 18 and 23 years, by investing the corpus of Rs.10 lakhs into Monthly Income Scheme of Post Office. They are entitled to receive the amount of Rs.10 lakh on attaining the age of 23 years. The children staying in childcare institutions are provided boarding and lodging facilities on govt. cost.

Under the scheme, Department of School Education & Literacy, Ministry of Education is entrusted with the task to ensure that all beneficiaries in the schooling age group are enrolled in schools. In order to facilitate admission of these children, additional seats @ 10 children per Kendriya Vidyalaya subject to maximum of 2 children per class were sanctioned in the Kendriya Vidyalayas across the country and beneficiaries are exempted from payment of fee from Class I to XII. Provisions are made for admission in the nearest Kasturba Gandhi Balika Vidyalaya or Private Schools and benefits given of the Right of Children to Free and Compulsory Education (RTE) Act, 2009.'

Further, scholarship of Rs.20,000/- are provided to all school going children of class I to XII. Children are also assisted in obtaining education loan for Professional courses / Higher Education in India. All children have been enrolled under Ayushman Bharat Pradhan Mantri - Jan ArogyaYojna (AB PM-JAY) with a health insurance cover of Rs.5 lakh. The coverage of health insurance is provided till they attain the age of 23 years. As conveyed by Ministry of Women and Child Development, district and year-wise number of children in the State of Karnataka to whom assistance has been given under the PM CARES for Children Scheme is detailed at **Annexure II**.

District and year wise number of COVID-19 deaths in Karnataka

S. No.	District	2020	2021	2022	2023	2024*
1	Bagalkote	137	196	36	0	0
2	Ballari	597	1091	101	6	5
3	Belagavi	341	607	60	0	0
4	Bengaluru	4344	12074	575	17	4
5	Bengaluru Rural	153	739	20	2	0
6	Bidar	176	233	16	0	0
7	Chamarajanagar	131	384	24	0	0
8	Chikballapur	117	316	30	0	2
9	Chikkamagaluru	139	259	9	0	0
10	Chitradurga	68	144	30	0	0
11	Dakshina Kannada	736	965	161	7	2
12	Davanagere	264	344	20	1	1
13	Dharwad	611	716	89	5	1
14	Gadag	141	178	20	0	1
15	Hassan	393	871	47	1	0
16	Haveri	189	454	31	2	0
17	Kalaburagi	324	499	68	5	2
18	Kodagu	71	268	16	0	0
19	Kolar	178	465	24	0	0
20	Koppal	279	249	16	1	1
21	Mandya	149	510	53	0	1
22	Mysuru	1012	1416	145	6	10
23	Raichur	158	175	36	1	1
24	Ramanagara	77	246	26	1	0
25	Shivamogga	348	742	56	5	2
26	Tumakuru	378	766	79	2	3
27	Udupi	189	302	59	0	1
28	Uttara Kannada	179	599	41	1	1
30	Vijayanagara	0	0	0	0	1
29	Vijayapura	204	291	27	1	0
31	Yadgir	60	146	5	0	0

*Data updated till 21.11.2024

Annexure II**District and year-wise number of children in the State of Karnataka to whom assistance has been given under the PM CARES for Children Scheme**

S. No.	District	2021	2022	2023	2024
1	Bagalkote	7	0	0	0
2	Ballari	6	1	0	0
3	Belagavi	14	8	0	0
4	Bengaluru Rural	1	3	0	0
5	Bengaluru Urban	28	2	2	0
6	Bidar	8	0	0	0
7	Chamarajanagar	3	0	2	0
8	Chikballapur	14	2	0	0
9	Chikkamagaluru	5	1	0	0
10	Chitradurga	4	1	0	0
11	Dakshina Kannada	8	3	0	0
12	Davanagere	2	2	0	0
13	Dharwad	4	1	0	0
14	Gadag	5	0	0	0
15	Hassan	8	0	0	0
16	Haveri	1	3	0	0
17	Kalaburagi	2	1	2	0
18	Kodagu	4	2	0	0
19	Kolar	5	0	3	0
20	Koppal	3	0	0	0
21	Mandya	3	3	0	0
22	Mysuru	10	1	0	0
23	Raichur	1	3	0	0
24	Ramanagara	5	3	0	0
25	Shivamogga	5	0	0	0
26	Tumakuru	7	1	1	1
27	Udupi	3	0	0	0
28	Uttara Kannada	0	0	0	0
30	Vijayanagara	0	0	0	0
29	Vijayapura	2	6	0	0
31	Yadgir	6	0	0	0